# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.842 ANSWERED ON 04.12.2025

#### **LINE LOSSES IN POWER TRANSMISSION**

## **†842. SHRI VIRENDRA SINGH:**

**Will the Minister of POWER** 

be pleased to state:

- (a) the details in percentage of line losses in power transmission along with the main reasons for such losses and the action being taken by the Government to minimize the same, State-wise;
- (b) the number of un-electrified villages in the country, State-wise;
- (c) whether there is any plan of the Government for the electrification of these villages and if so, the details thereof;
- (d) the details of the various un-electrified villages and village majras in Chandauli district of Uttar Pradesh and the time by which these are likely to be electrified; and
- (e) whether there is any plan of the Government to compensate the farmers whose land falls between transmission lines coming from production centres as farmers cannot do anything other than farming and if so, the details thereof and if not, the reasons therefor?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): The transmission losses in the country vary between approximately 3-4%. As per the General Review published by Central Electricity Authority (CEA) in November, 2025, the region-wise Transmission Losses during 2023-24 in the country are as under:

Region	Transmission Losses (%)
Northern Region	3.15
Western Region	3.12
Southern Region	3.46
Eastern Region	4.24
North Eastern Region	3.89

Further, Transmission and Distribution (T&D) losses which also include the transmission losses are around 17.63% during 2023-24. The State-wise T&D Losses for FY 2023-24 are at Annexure.

The Central & State Transmission Utilities are taking following action for further reducing the Transmission losses in the system:

- Network expansion and augmentation of existing system
- Adoption of higher voltage system
- Reactive power management and better operational practices to improve voltage profile and reduce losses
- Modernizing transmission system including use of Supervisory Control and Data Acquisition (SCADA) and Energy Management System (EMS)

Government of India has supplemented the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing quality and reliable power supply to all households. As reported by the States, all the inhabited un-electrified census villages in the country have been electrified and electrification of all willing households completed. A total of 18,374 villages were electrified during DDUGJY. A total of 2.86 crore households were electrified during SAUBHAGYA. Both the schemes stand closed as on 31.03.2022.

Further, Government of India is now supporting States for grid electrification of unelectrified households under the ongoing Revamped Distribution Sector Scheme (RDSS). Works for on-grid electrification of households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) and households belonging to tribals under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) have been sanctioned under RDSS as per the scheme guidelines, wherever found feasible.

The details of households sanctioned along with their electrification status under RDSS in the state of Uttar Pradesh are as under:

Sr. No.	Different heads of the RDSS	Household	
		Sanctioned	Progress
1.	Additional Households	251487	1317
2.	PM-JANMAN	316	195
3.	DA-JGUA	6897	58
Total		258700	1570

As reported by the DISCOM, all the villages in Chandauli district of Uttar Pradesh have been electrified. However, after survey, the following households in partially electrified villages were taken up under RDSS and the details pertaining to Chandauli district of Uttar Pradesh are as under:

Sr. No. Different heads of the RDS	Different bands of the DDSS	Household	
	Different neads of the RD55	Sanctioned	<b>Progress</b>
1.	Additional Households	645	68
2.	DA-JGUA	285	00
Total		930	68

(e): As per the provisions of the Electricity Act, 2003, land is not acquired for laying transmission line, and the ownership of land over which the transmission line passes continues to remain with the landowner. Compensation for any damage caused during the execution of transmission works is provided as per the guidelines of respective State Government.

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# ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 842 ANSWERED IN THE LOK SABHA ON 04.12.2025

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# State-wise T&D Losses for FY 2023-24

Chandigarh       13.83         Delhi       15.13         Haryana       17.96         Himachal       15.63         UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	States/UTs	T&D losses
Delhi       15.13         Haryana       17.96         Himachal       15.63         UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54		in %
Delhi       15.13         Haryana       17.96         Himachal       15.63         UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54		
Haryana       17.96         Himachal       15.63         UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Chandigarh	13.83
Himachal       15.63         UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Delhi	15.13
UT of J&K and Ladakh       48.08         Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Haryana	17.96
Punjab       14.03         Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Himachal	15.63
Rajasthan       22.85         Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	UT of J&K and Ladakh	48.08
Uttar Pradesh       19.02         Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Punjab	14.03
Uttarakhand       18.31         Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Rajasthan	22.85
Chhattisgarh       17.04         Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Uttar Pradesh	19.02
Gujarat       12.84         Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Uttarakhand	18.31
Madhya Pradesh       22.85         Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Chhattisgarh	17.04
Maharashtra       15.38         DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Gujarat	12.84
DNH & DD       10.75         Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Madhya Pradesh	22.85
Goa       10.48         Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Maharashtra	15.38
Andhra Pradesh       15.59         Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	DNH & DD	10.75
Telangana       12.92         Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Goa	10.48
Karnataka       17.33         Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Andhra Pradesh	15.59
Kerala       15.55         Tamil Nadu       17.71         Puducherry       14.12         Lakshadweep       15.44         Bihar       21.54	Telangana	12.92
Tamil Nadu 17.71 Puducherry 14.12 Lakshadweep 15.44 Bihar 21.54	Karnataka	17.33
Puducherry 14.12 Lakshadweep 15.44 Bihar 21.54	Kerala	15.55
Lakshadweep 15.44 Bihar 21.54	Tamil Nadu	17.71
Bihar 21.54	Puducherry	14.12
	Lakshadweep	15.44
Jharkhand 19.27	Bihar	21.54
	Jharkhand	19.27
Orissa 21.26	Orissa	21.26
West Bengal 17.18	West Bengal	17.18
<del> </del>		24.16
A.& N. Islands 17.55	A.& N. Islands	17.55
	Arunachal Pradesh	34.28
	Assam	17.60
Manipur 19.43	Manipur	19.43
		20.63
		22.65
	Nagaland	19.41
		28.70
	•	17.63

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